

Fake ITDC hotels

1838. SHRIMATI AMBIKA SONI: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether Government are considering a proposal to identify the illegal guest houses and unauthorised travel operators who are misusing Government and ITDC signs and logos;

(b) if so, the details of the steps taken and the result thereon;

(c) whether Government have prepared a list of authorised hotels, guest houses and tour operators, which will be helpful to the tourist; and

(d) if so, whether they are made available at important points like airports and Railway Station?

THE MINISTER OF TOURISM AND CULTURE (SHRI ANANTH KUMAR): (a) and (c) Department of Tourism in order to curb the menace of illegal guest Houses and unauthorised travel operators misusing Government and ITDC signs and logos etc. have taken up the matter with all State / UT Administrations for enactment of suitable Legislations. States like Kerala, Goa, Himachal Pradesh, Jammu and Kashmir etc. have such legislations.

(b) and (d) Department of Tourism regularly updates information pertaining to approved Hostels, Tour Operators etc. This information is available with Government of India Tourist Offices / Counters.

Funds for Promotion of Tourism

1839. SHRI VIJAY SINGH YADAV: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether Government have implemented a scheme namely "Development of Tourism" in order to boost domestic tourism as well as attract foreign tourists in the country;

(b) if so, what are the State-wise and year-wise details of funds allocated to Bihar and other States under the above scheme; and

(c) the details of achievement made in Bihar in this regard?

[8th August, 2000]

RAJYA SABHA

THE MINISTER OF TOURISM AND CULTURE (SHRI ANANTH KUMAR): (a) Development of Tourism is primarily undertaken by State Govt. Union Territories. Department of Tourism, Government of India, however, provides financial assistance for tourism projects prioritised in consultation with the State Government.

(b) State-wise and year-wise details of projects sanctioned by Department of Tourism during the last 3 years of the IXth Plan are given in the Statement. (See below).

(c) Details of domestic and foreign tourist arrivals in Bihar are as under-

Year	Domestic tourists	Foreign tourists	Total
1997	8369580	130375	8499955
1998	9039146	130723	9169869
1999	9491103	137782	9628885

statement

Project Sanctioned and Amount Sanctioned During 1997-98, 1998-99 and 1999-2000 (All the Projects Including Fairs and Festivals)

(Rs. in lakhs)

Sr. no.	State	1997-98		1998-99		1999-2000	
		No of project sancd.	Amount sancd.	No. of project s sancd.	Amount sancd.	No. of projects sancd.	Amount sancd.
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	12	206.70	10	244.08	14	222.22
2.	Assam	14	288.88	15	457.95	17	357.35
3.	Arunachal Pradesh	9	271.00	6	216.32	11	239.28
4.	Bihar	11	233.07	11	237.29	5	89.71
5.	Goa	8	144.62	14	319.98	11	279.82
6.	Gujarat	7	111.84	15	449.57	19	327.64
7.	Haryana	6	98.62	12	333.93	9	238.33
8.	Himachal Pradesh	5	119.00	10	318.00	17	691.29
9.	J&K	10	293.35	6	192.85	16	334.58
10	Karnatak	10	130.78	12	399.82	38	856.40

RAJYA SABHA

[8th August, 2000]

1	2	3	4	5	6	7	8
11	Kerala	1 1	287.00	1 3	653.05	19	699.28
12	Madhya Pradesh	10	141.85	1 8	441.39	16	431.08
13	Maharashtra	1 2	169.84	1 8	496.27	30	1003.6
14	Manipur	5	186.11	8	140.49	1 0	229.00
15	Meghalaya	5	97.70	5	120.48	5	30.72
16	Mizoram	6	142.45	8	203.34	1 3	292.17
17	Nagaland	3	113.90	1 1	230.54	1 6	291.80
18	Orissa	28	552.05	6	178.68	1 9	391.90
19	Punjab	6	52.87	7	242.14	8	175.00
20	. Rajasthan	14	135.33	22	236.28	1 2	131.12
21	Sikkim	1 1	73.20	1 5	136.03	1 3	118.98
22	Tamil Nadu	7	59.74	1 7	316.20	26	493.85
23	Tripura	8	126.68	9	169.21	7	340.76
24	Uttar Pradesh	1 3	221.10	4 1	869.85	36	755.45
25	. West Bengal	7	125.76	1 2	211.13	6	194.01
26	. Andaman and Nicobar	-	-	4	162.50	1	32.37
27	. Chandigarh	-	-	3	55.18	4	69.59
28	. Dadar Nagar	i 1	5.20	2	20.00	1	30.00
29	Delhi	8	233.43	1 3	223.89	5	24.50
30	, Daman and Diu	4	60.17	-	-	-	-
31	Lakshadweep	1	5.00	1 t	29.00	-	-
32	. Pondicherry	4	35.64	2	15.00	1 0	163.89
TOTAL		256	4722.8	346	8520.36	414	944.7

Tourism Projects in Pondicherry

1840. SHRI C.P. THIRUNAVUKKARASU: Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) the total funds sanctioned by the Union Government during the year 1997 to 1998, 1998 to 1999 and till July, 2000 against each of the sanctioned projects in the Union Territory of Pondicherry;

(b) whether the funds allotted have been utilised by the Union Territory of Pondicherry; and

(c) if not, the reasons therefor and the funds remain idle against funds earmarked therein to the State?